NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/49/2016

NAME OF THE PETITIONER(S)

: Karthikeyan Kasiviswanathan

NAME OF THE RESPONDENT(S)

: Bayone Infotech Pvt Ltd & 2 Others

UNDER SECTION

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

J. DEV ESHWAAR
FOR Mls. SHIYAKUMAR & SURESH Counsel for 4th Respondent

T.v.P. Saivihan

Counsel la DI to R3 T. v.P. Caivil

ORDER

Shri Anil D Nair, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R1 to R3 and Shri J Dev Eswaar, counsel for R4 are present. Counsel for petitioner is directed to cause service of notice on R5 by way of newspaper publication in vernacular language and one in English having wider circulation in the District in which the office of the company is situated and file an affidavit by the next date of hearing alongwith proof of advertisement. Time extended at request. Put up on 20.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)